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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 32/17 in CP 11/2017	-	Hearing	241/ 242	Mrs. S. Maheswari Vs Evershine Smelting Alloy Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	N.A.ARJUN 8050324024	Respondent 182	NSAy'~.

2: ROSHAN JACOB 9538526419

Pelitian

Counsel for petitioner is present. PCSfor respondent is also present. They rquested time till 26.09.2017.

List it on 26.09.2017.

MEMBER (J)

MEMBER (T)